

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 268 OF 2015 &
IA NO. 433 OF 2015

Dated: 19th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Surat Municipal Corpn.	...	Appellant(s)
Vs.		
Gujarat Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Ankit Swarup
Ms. Tanya Swarup

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Ms. Deepa Chawan
Mr. Hardik Luthra for R-2

ORDER

Learned counsel, Ms. Suparna Srivastava, appearing for the Respondent No. 1 has filed written submissions. The same was taken on record.

Judgement is reserved.

(S.D. Dubey)
Technical Member
Bn/kt

(Justice N.K. Patil)
Judicial Member